



भारतीय दूरसंचार विनियामक प्राधिकरण
TELECOM REGULATORY AUTHORITY OF INDIA
भारत सरकार / Government of India



No. 413-3/2018-NSL-I

Dated: 21.10.2019

To

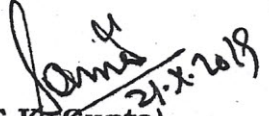
The Secretary,
Department of Telecommunications,
Ministry of Communications,
Sanchar Bhawan,
New Delhi -110001.

Sub: Recommendations of TRAI in regard to review of terms and conditions for registration of Other Service Providers (OSPs).

The Department of Telecommunications through its letter No. 18-08/2015-CS-I dated 10th September 2018 has solicited the recommendations of the TRAI on the terms and conditions for registration of Other Service Providers (OSPs) under Clause 11(1) (a) of TRAI Act 1997. A list of important issues for consultation was annexed with the above letter. On request of TRAI, background information on few of the issues for consultation was provided by DoT vide letter No. 18-08/2015-CS-I dated 07th January 2019.

2. In this regard, a Consultation Paper on 'Review of terms and conditions for registration of Other Service Providers (OSP)' was issued by TRAI on 29.03.2019. The comments were received from 35 stakeholders. An Open House Discussion was conducted on 15.07.2019 in New Delhi.
3. Based on the comments/inputs received from the stakeholders and on its own analysis, TRAI has finalized its Recommendations on 'Review of terms and conditions for registration of Other Service Providers (OSP)'. The same is enclosed herewith.
4. In keeping with the practice, a copy of this letter, along with the recommendations, is being placed on the website of TRAI (www.trai.gov.in).

Encl: As above


(S.K. Gupta)
Secretary, TRAI
Tel: 23237448

